NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 79(ND)/2016 CA NO.

CORAM:

PRESENT:

SH. R. VARDHARJAN HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA

Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Raffles Education investment (India) Pte Ltd.

Vs.

M/s. Educomp-Raffles Higher Education Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013

CNO		Companies Act 2013		
S.NO.	NAME	DESIGNATION	REPRESENTATION	0.7
1.	Jomos	COUNSEL		SIGNATURE
	Joy		PETITIONER	Como Cas

2. Mr. Suhail Dutt (Se Adv)

Mr. Achint Guyh Gyani (Adv)

Forkerp 2-10 Pa

Ms. Prabjot Kaus Chapter (Adv)

Both sides are present. The matter may be posted for final hearing on 29.11.2016 before the Hon'ble Principal Bench.

(R. VARADHARA)AN

(S.K. MOHAPATA MEMBER (T)

25,10,2016 (P.K. Sud)